

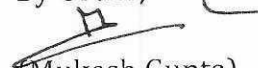
F. No. 01(03)/Roster/CESTAT/2026  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 28.04.2026

**ORDER NO. 56 of 2026**

Hon'ble President is pleased to partially modify roster order no. 33 of 2026 on **29.04.2026** for **CESTAT, New Delhi** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 29.04.2026	Hon'ble Mr. Justice Dilip Gupta, President and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Customs and Excise Division Bench matters
	Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Single Member Bench matters

By Order,  
  
(Mukesh Gupta)  
Deputy Registrar

Copy to :-

SPS to Hon'ble President/ Hon'ble Members, CESTAT, New Delhi/Chandigarh/ P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi/ O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar